

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO.147 OF 2014

IN THE MATTER OF:

LEGAL AID COMMITTEE,
NGT BAR ASSOCIATION.

.....Applicant

Versus

MINISTRY OF ENVIRONMENT FOREST &
CLIMATE CHANGE & ORS.

.....Respondents

NDOH- 12.02.2021

INDEX

S.N	Particulars	Page Nos.
	ADDITIONAL AFFIDAVIT ON BEHALF OF MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, NEW DELHI	1 - 5
2.	ANNEXURE - RA1 COPY OF THE LETTER DATED 30.09.2020	6 - 7
3.	ANNEXURE - RA2 COPY OF THE COMMENTS FROM FSI DATED 05.10.2020	8 - 12
4.	ANNEXURE - RA3 COPY OF THE LETTER DATED 26.11.2020	13 - 14
5.	ANNEXURE - RA4 COPY OF THE LETTER DATED 27.11.2020	15
6.	ANNEXURE - RA5 COPY OF THE D.O. LETTER DATED 03.12.2020	16
7.	ANNEXURE - RA6 COPY OF THE LETTER DATED 17.12.2020	17

PLACE: NEW DELHI

DATE: COUNSEL FOR RESPONDENT NO.1

07:01:2021

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1

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PRINCIPAL BENCH, NEW DELHI**

IN

ORIGINAL APPLICATION NO.147 OF 2014

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**ADDITIONAL AFFIDAVIT FILED ON BEHALF OF RESPONDENT
NO. 1, MINISTRY OF ENVIRONMENT, FOREST & CLIMATE
CHANGE, DELHI**

I, Sandeep Sharma aged 44 yrs S/o Sh. Harish Sharma, working as Asstt. Inspector General Of Forests in Government of India, Ministry of Environment, Forest and Climate Change at Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi-110003, do hereby solemnly affirm and state as follows:-



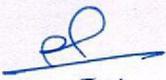
1. That, I am working as Asstt. Inspector General Of Forests(FC) in Ministry of Environment, Forest and Climate Change, New Delhi (MoEF&CC) and as such I am fully aware of the facts and circumstances of the case from the relevant records available in this office. I further state that the present affidavit is being filed after perusing the office records, which to my knowledge are true and correct, and I am authorized to file this additional affidavit on behalf of the Respondent No. 1.
2. That I have perused the contents of the application filed by the petitioner and I am duly authorized to depose by way of the present additional Affidavit.
3. That the Hon'ble Tribunal vide order dated 14.09.2020 directed the MoEF&CC to submit its report by 31.01.2021.
4. That this Ministry in compliance of the above stated directions of the Hon'ble Tribunal convened a meeting through video conferencing on 24.09.2020 at Indira Paryavaran Bhawan, New Delhi. That in the said meeting the matter was thoroughly examined and it was decided that a proposal with cost estimates and associated timeline shall be submitted by the National Remote Sensing Centre ("NRSC" for short) for further decision on the matter.



5. That NRSC vide its letter dated 30.09.2020 sought certain clarifications from MoEF&CC and also submitted a proposal wherein it was stated that the whole exercise will take around 12 months and would have an estimated cost of Rs. 1.86 crores subject to approval from MoEF&CC. (Copy of the letter dated 30.09.2020 is annexed as “**Annexure RA1**”)
6. The said proposal was forwarded to Forest Survey of India (“FSI” for short) and the comments has been received from FSI on 05.10.2020. (Copy of the comments from FSI are annexed as “**Annexure RA2**”)
7. The Ministry on 20.11.2020 convened a meeting under the Chairmanship of Secretary, MoEF&CC which was attended by the representatives of NRSC and Director General of FSI. The proposal was discussed at length and it was decided that since the entire exercise of mapping would facilitate better planning and management of Natural Conservation Zone (NCZ) areas which fall under the jurisdiction of NCRPB, proposal of NRSC may be forwarded to NCRPB for providing budgetary support in completing the whole exercise. Accordingly, the Ministry decided to convene a meeting with NCRPB to discuss the budgetary issue. The Ministry vide meeting notice dated 26.11.2020 requested NCRPB to attend the meeting scheduled on 02.12.2020 to discuss the proposal of NRSC. (Copy of the letter dated 26.11.2020 is annexed as “**Annexure RA3**”)



8. The NCRPB vide their letter dated 27.11.2020 did not comment on the budgetary support. Moreover the meeting scheduled on 03.12.2020 was deferred as no official of NCRPB attended the meeting despite prior intimation.(Copy of the letter dated 27.11.2020 is annexed as “**Annexure RA4**”)
9. The Ministry vide letter dated 03.12.2020 requested the NCRPB to provide their specific inputs on the budgetary support that can be provided by NCRPB for the implementation of the proposal of NRSC.(Copy of the letter dated 03.12.2020 is annexed as “**Annexure RA5**”)
10. That in response to the above stated letter the NCRPB vide letter dated 17.12.2020 submitted that no budgetary support will be provided by them. (Copy of the letter dated 17.12.2020 is annexed as “**Annexure RA6**”).
11. It is most humbly submitted that since the whole exercise of assessment of shrinkage of Natural Conservation Zone (NCZ) will take around 12 months time and would cost around Rs. 1.86 crores, the answering Respondent seeks approval on the proposal of NRSC from this Hon’ble Tribunal.
12. It is further prayed that since the entire exercise of mapping would facilitate better planning and management of NCZ areas which fall under the jurisdiction of NCRPB, the Hon’ble Tribunal may kindly direct



NCRPB to provide the budgetary support required for implementation of the proposal of NRSC.

13. That this Ministry reserves its right to file additional affidavit as and when required till pende-lite.

14. That in light of the aforementioned facts and circumstances it is respectfully prayed that this Hon'ble Tribunal may pass any order as it deem fit.

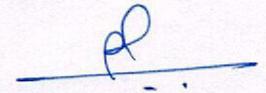


संदीप शर्मा/**DEPONENT**
सहायक वन महानिरीक्षक
Asstt. Inspector General of Forests
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Mo Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

VERIFICATION:

I, the above named Deponent do hereby verify that the contents of the above affidavit are true and correct to my knowledge and are based on official records and nothing material is concealed therein.

Verified at New Delhi on this 7th Day of January, 2021.



DEPONENT
संदीप शर्मा/**SANDEEP SHARMA**
सहायक वन महानिरीक्षक
Asstt. Inspector General of Forests
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Mo Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

327253/2020/FC

भारत सरकार
अन्तरिक्ष विभाग

राष्ट्रीय सुदूर संवेदन केन्द्र

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Government of India
Department of Space

National Remote Sensing Centre

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Outstanding Scientist &
Deputy Director
Remote Sensing Applications

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ddrsa@nrsc.gov.in

30 September 2020

Dear Sir,

This is in continuation to the VC meeting between MoEF&CC and NRSC regarding NGT order seeking temporal mapping of NCZ classes for the NCR held on Sep 24, 2020. As desired by the Chair, NRSC addressed preparing inputs considering the following:

1. Timeline for 1:50,000 scale mapping of NCZ classes (listed below) for 1999 and 2019 using two seasons IRS LISS-III satellite data each. The estimated timelines are arrived at taking into consideration of project approval by NRSC/DOS, manpower deployment, satellite data procurement & preparation, thematic map preparation and outputs generation. MoEF&CC may confirm correctness of these classes and provide definitions and description for use in their interpretation with remote sensing data:

NCZ classes:

- Aravalli range in Rajasthan and Haryana sub-regions and its extension as the Ridge in NCT-Delhi
- Forest Areas and Sanctuaries
- Rivers and tributaries of Yamuna, Ganga, Kali, Hindon & Sahibi
- Major Lakes and water bodies such as Badkal, Surajkund, Damdama (haryana), Siliserh (Raj.) etc
- Groundwater Recharging areas (waterbodies, ox-bow lakes & paleo channels)
- Wastelands (Gullied, Salt-affected, waterlogged, barren & rocky)

2. MoEF&CC is requested to clarify on the following:

- a. Aravalli Region is an area possibly with various land use/cover classes and not a thematic class by itself
- b. When NCZ class mapping for 1999 and 2019 is taken up, is it required to map all possible Land Use/Cover classes and their changes within Aravalli region in terms of NCZ classes or not (changes might have occurred from non-NCZ class to general LULC class or vice versa or from one NCZ class to another during 20 year timeframe)
- c. Likewise, clarification is required on changes within forest area

3. Budget is estimated on the basis of mapping only the NCZ thematic classes and reporting changes between 1999 and 2019. The Sub-heads considered include satellite data, NRSC manpower cost, technical support services for thematic map generation including 6 persons for 12 months, operating costs, overheads and departmental charges as per Dept. of Space guidelines.

4. Manpower required for executing the thematic mapping part of the Project (NCR area is covered in 80 SOI equivalent 1:50,000 sheets effectively) to be recruited and deployed at NRSC by MoEF&CC.
5. Ground truth for verification and validation of maps generated to be done by 3rd party (whether it is required or not may be decided by MoEF&CC). This part of ground truth is only for an indicative accuracy of the generated maps. This component is not included either in budget or project duration estimates. However, sample ground truth will be carried out by NRSC teams and deployed project personnel as part of thematic mapping procedure. As decided in the last VC meeting, ground truth collected for verification and validation (if required and decided by MoEF&CC) will not be used for finalizing NCZ classes of 1999.
6. Since integration of revenue boundaries with thematic maps on 1:50,000 scale is not possible with acceptable accuracy, it is not included in the project activity. Hence, comparison of NCZ class boundaries and areas between the map database and ground is not possible.
7. MoEF&CC should arrange to provide all the necessary boundary details for some NCZ classes as per adopted classification schema, like Aravalli region, forest & sanctuaries etc in GIS ready formats to NRSC.
8. NRSC would deliver geospatial database comprising of (i) IRS LISS-III two seasons satellite data for 1999 & 2019, (ii) NCZ class thematic database for both the years, (iii) NCZ thematic class change maps at 1:50,000 scale, and (iv) tables showing NCZ class change statistics between both years.

Summary of Tentative Project timeline, Budget, and Manpower are:

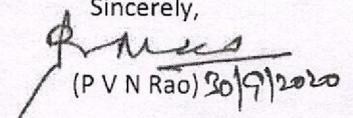
1. Project Duration –

- a. 12 months from the project approval, budget release and manpower deployment (Approvals, budget release and manpower deployment by MoEF&CC is expected to take 6 months)
- b. With 6 Project Personnel to be deployed by MoEF&CC for 12 months
- c. If project is to be executed with outsourcing option by NRSC, total project duration is likely to be 24 months as it is subjected to necessary DOS approvals including RFP generation, calling and evaluation of bids, work allotment etc.

- 2. Total Budget (tentative) = Rs. 1.86 crores** (with overheads, contingency, departmental handling charges as per Dept. of Space guidelines)

Best regards,

Sincerely,


(P V N Rao) 30/9/2020

To

Dr. Brijendra Swaroop, IFS
Deputy Inspector General of Forests,
MoEF&CC, Paryavaran Bhavan
Aliganj, Jor Bagh, New Delhi – 110 003

Copy to:

1. Sri Sisirkuma Ratho, Addl. Director General (FC), MoEF&CC, Paryavaran Bhavan
Aliganj, Jor Bagh, New Delhi – 110 003
2. Director, NRSC, Hyderabad
3. Dr. C.S.Jha, CGM, RCs, NRSC, Hyderabad

328786/2020/FC

Comments on the Proposal Received from NRSC

NCRPB while preparing Regional Plan 2020-2021 (RP-21) has done mapping of the NCR proposed land use 2021 in which NCZ has been shown as one of the classes (map enclosed). Since the definition of NCZ has been given by NCRPB only in RP-21 (17.4.3 NCZ, Pg. 153), different layers constituting the NCZ must be available with the office of NCRPB, Therefore, NCRPB may be requested to share all the layers relevant to NCZ in GIS format to NRSC. In my view the mapping for assessing change between 2019-1999 should be done within the NCZ boundary shown by NCRPB in the map 17.2 (Pg. 153 of RP-21).

However, if the exercise for delineating NCZ is to be done afresh then the pointwise comments on the proposal of Dr. P.V.N. Rao, Outstanding Scientist and Deputy Director, NRSC dated 31st September, 2020 are as follows:

1. **NCZ Classes**

- (i) **Aravalli range in Rajasthan and Haryana sub-region and its extension as the Ridge in NCT-Delhi**

Geological Survey of India may be consulted for definition of Aravalli ridge/range in Rajasthan and Haryana sub-region and its extension as the Ridge in NCT-Delhi.

- (ii) **Forest Areas and Sanctuaries**

The boundaries of forest areas and sanctuaries may be collected from the State Forest Departments of Rajasthan, Haryana, NCT-Delhi and Uttar Pradesh. However, FSI has boundaries of Recorded Forest Areas and sanctuaries of Rajasthan, Haryana and NCT-Delhi which will be shared with the NRSC.

- (iii) **Rivers and tributaries of Yamuna, Ganga, Kali, Hindon & Sahibi**

May be used as shown on Survey of India toposheet of 1:50,000 scale.

328786/2020/FC

- (iv) **Major lakes and water bodies such as Badkal, Surajkund, Damdama (Haryana), Siliserh (Rajasthan) etc.**

Same as above (iii).

- (v) **Ground water Recharging areas (waterbodies, ox-bow lakes & paleo channels)**

The definition of boundaries of ground water recharging areas may be collected from Central Ground Water Board.

- (vi) **Wastelands (Gullied, Salt-affected, waterlogged, barren & rocky)**

Wastelands are not part of the NCZ. They have been mentioned in reference to increasing forest cover in NCRPB.

2. (a) Aravalli ridge/range as defined/interpreted by Geological Survey of India may be used.
- (b) Aravalli ridge/range may be interpreted in broad categories like 'intact Aravalli Ridge/Range', 'other land-use' within the boundary of Aravalli ridge to assess change.
- (c) Similar approach may be followed for forest area also.
3. No comments.
4. No comments.
5. Ground truthing of the map may be done by the NRSC jointly with the concerned State Government officials only for change polygons.
6. Only district boundaries as available from Survey of India or shown on the Survey of India toposheet may be used. Other revenue boundaries may not be possible on 1:50,000 scale as mentioned.
7. As mentioned in Sl. No. 1 (i), 2 (a) & 2 (b).
8. No comments.

Table 17.11: Green Buffers along Transport Networks

Transport Network	Distance from the either side of ROW (in Metres)
1	2
Expressways/Bypass	100
National Highway	60
State Highway	30
Railway line	30

17.4.2 Highway Corridor Zone

In order to control the large-scale urban development along the important highways in the Region, outside the controlled/development/regulated areas, a regulated zone is provided, within which necessary planned development can be undertaken by the State Governments after taking into account the restrictions of green buffers spelt out in the Regional Plan. However, before planning this area, it be declared as controlled/development/regulated area and a Development/Master Plan will be prepared by the respective State Governments with the approval of the NCR Planning Board and duly notified. The width of these corridors outside the existing controlled areas be minimum 500 metres on either side of the ROW of the highways, as indicated in the proposed Land Use Plan 2021. The actual boundaries of the highway corridor zone will be delineated based on the revenue village boundaries by the respective State Governments in the Sub-regional Plans. The highways, where this restriction will be applicable, have been identified in Chapter 3.

17.4.3 Natural Conservation Zone

The major natural features, identified as environmentally sensitive areas, are the extension of Aravalli ridge in Rajasthan, Haryana and NCT-Delhi, forest areas, the rivers and tributaries of Yamuna, Ganga, Kali, Hindon and Sahibi, sanctuaries, major lakes and water bodies such as Badkal lake, Suraj Kund and Damdama in Haryana Sub-region and Siliserh lake in Rajasthan etc. These areas have been demarcated as Natural Area Conservation Zone in the Regional Plan-2021. Similarly, ground water recharging areas such as water bodies, ox-bow lakes and paleo-channels have also been identified (refer Map 8.1). These areas be further detailed out in the Sub-regional Plans and Master/Development Plans and the broad policies for these zones which are as under be incorporated appropriately in them and be further elaborated and implemented:

- (i) The extension of the Aravalli ridge, sanctuaries and other ecologically sensitive areas be conserved with utmost care and afforested with suitable species. The development in this area be in accordance with the notifications issued for such areas by the Ministry of Environment and Forests under the Environment (Protection) Act, 1986 from time to time.
- (ii) In view of the very low existing forest cover (4.02%), it is imperative to bring more areas under forest so as to maintain the ecological balance in this region. Accordingly, all wastelands identified in the existing Land Use 1999 and proposed Land Use Plan 2021, ROW of irrigation canals, drains, roads, railway lines and village common lands are proposed to be brought under forest cover. The total forest cover proposed to be 10% of the total area of the region.
- (iii) The areas under water bodies, ox-bow lakes and paleo-channels and their surrounding areas as shown in the Ground Water Rechargeable Areas in Map 8.1/Land Use Plan 2021 in Map 17.2 be kept free from any encroachment/development to allow free flow of water. Construction activities for human habitation or for any other ancillary purpose thereto not be permitted. Suitable measures be taken to maintain the water bodies with the minimal flow/water level.

- (iv) In the flood prone areas/river beds/banks, no construction or habitation activities be permitted. Flood Protection Plan be prepared by the concerned State Governments/agencies. Policies proposed in the Disaster Management chapter at para 15.3 be further elaborated in the Sub-regional Plans, Master/Development Plans and Flood Protection Plans.
- (v) Detailed Conservation Plans be prepared for the areas shown as Natural Area Conversation Zone in the Land Use Plan 2021.
- (vi) The monuments/man-made heritage sites and conservation heritage areas be identified in the Master/Zonal Plans of each town and detailed conservation plans be prepared for their protection and conservation.

17.4.4. Agricultural (Rural) Zone outside Controlled/Development/Regulated Areas

Agricultural (Rural) Area of NCR has to be regulated and guided by Village and Block Plans to be drawn under the district planning process. At the regional level, agriculture (rural) zone be designated for primary sector production and as open areas comprising of farmlands, orchards and pastures etc.

The new employment opportunities in non-agriculture sector and consequent concentration of population, the urban expansions would have to be largely made from the agricultural land and other non-urban uses. Therefore, there would be a major impact on land requirements of agriculture sector. In view of this, following policies have been proposed:

- (i) Existing cultivated land be conserved for agriculture use as for as possible. Efforts be made to increase the production through intensive cultivation by providing irrigation facilities and other necessary infrastructure.
- (ii) Measures be initiated for protection of prime agricultural land and ensure its needless conversion into non-agricultural/urban use.
- (iii) Utilisation of less and least valuable land for urban expansion/new urban centres/development purposes.

17.5 ZONING REGULATIONS

Keeping in view rapid urbanisation, environmental degradation and to ensure orderly development in the region, a legislative tool in the form of Zoning Regulation is required. In view of this, four broad zones have been identified for application of strict land use control and development and enabling preparation for detailed Plans such as Sub-regional/Master/Local Area Plans. The elaboration of the land use details and zoning regulations would be incorporated in the Sub-regional Plans and Master/Development Plans by the respective State Governments. Four broad zones and major activities/uses permitted in these zones are given below:

17.5.1. Controlled/Development/Regulated Zone

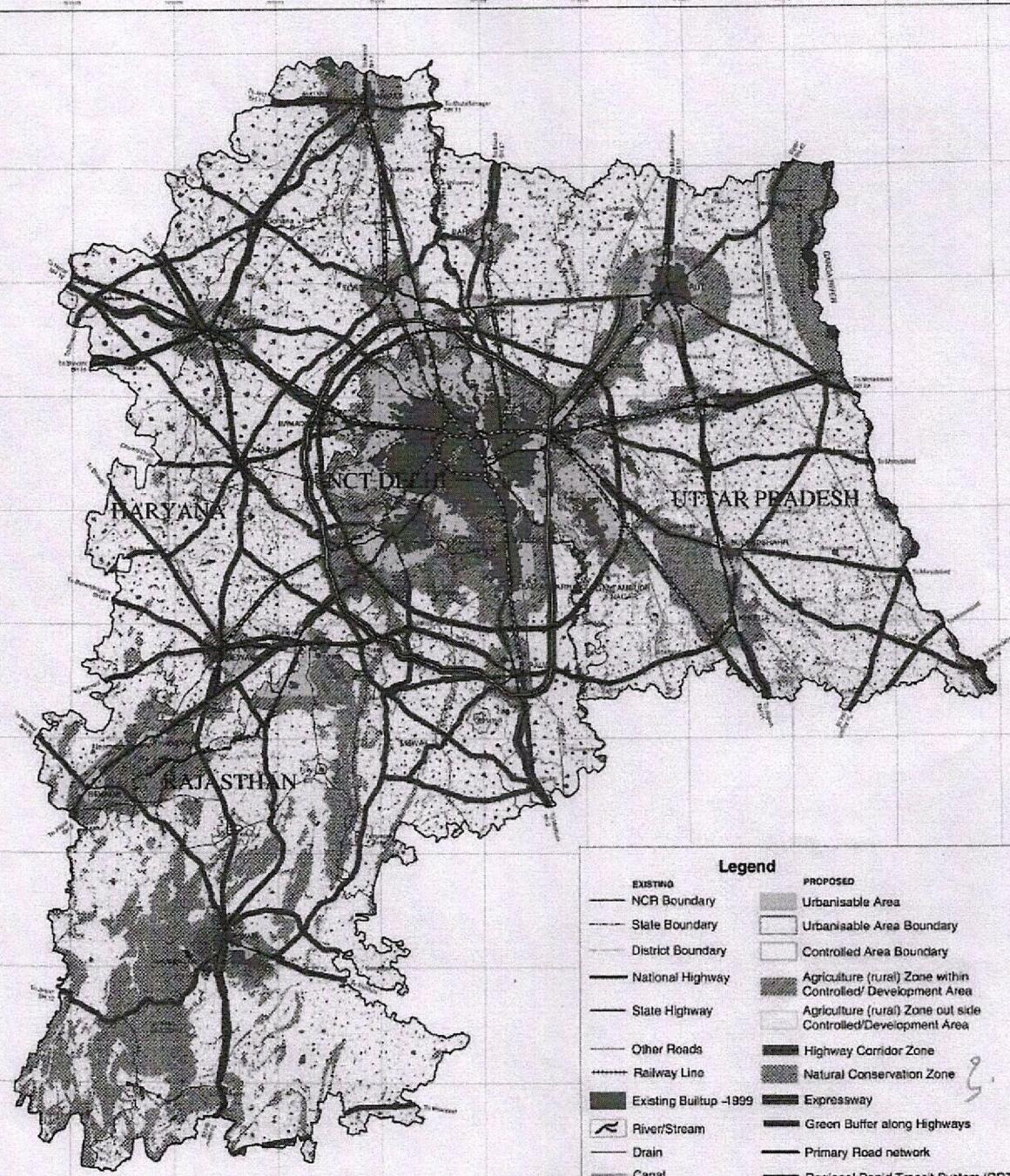
(a) Urbanisable Areas (including existing built-up/urban areas)

Within the urbanisable area proposed in the Master/Development Plan of the respective towns, the functions and uses designated as under be continued:

- i) Residential
- ii) Commercial
- iii) Industrial

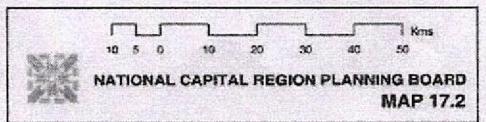
328786/2020/FC

NATIONAL CAPITAL REGION PROPOSED LAND USE 2021



Legend	
EXISTING	PROPOSED
— NCR Boundary	Urbanisable Area
--- State Boundary	Urbanisable Area Boundary
--- District Boundary	Controlled Area Boundary
— National Highway	Agriculture (rural) Zone within Controlled/ Development Area
— State Highway	Agriculture (rural) Zone outside Controlled/Development Area
— Other Roads	Highway Corridor Zone
— Railway Line	Natural Conservation Zone
Existing Builtup -1999	Expressway
River/Stream	Green Buffer along Highways
Drain	Primary Road network
Canal	Regional Rapid Transit System (RRTS)
Lake/Tank/Pond	Orbital Corridor
	Proposed Rail Link
	Green Buffer along Railway Line

- NOTE:-**
1. THIS MAP INDICATES BROAD LAND USES FOR NCR 2021 AD WHICH WOULD BE SUPPLEMENTED BY SUB-REGIONAL PLANS FOR THE RESPECTIVE SUB-REGIONS AND MASTER/DEVELOPMENT PLANS FOR METRO CENTRES AND REGIONAL CENTRES FOR THEIR POPULATION ASSIGNED IN THE REGIONAL PLAN FOR THE PROSPECTIVE YEAR 2021 AD BY THE PARTICIPATING STATES AND NCT/DLI.
 2. THE PROPOSED URBANISABLE AREAS AS SHOWN ON THE MAP FOR METRO CENTRES AND REGIONAL CENTRES ARE APPROXIMATE AND THE URBANISABLE LIMITS WOULD BE GOVERNED BY PROPOSALS OF THE STATE/UT MASTER PLANS, DEVELOPMENT PLANS AND MASTER PLANS AND DEVELOPMENT PLANS. DETAILS OF LOWER HIERARCHY OF SETTLEMENTS WILL BE IDENTIFIED IN THE SUB-REGIONAL PLANS AND THEIR LANCESSES WILL BE AS SHOWN IN THE MASTER PLANS/DEVELOPMENT PLANS AND MASTER PLANS/DEVELOPMENT PLANS IN FORCE.
 3. THE AGRICULTURE (RURAL) AREAS WITHIN THE CONTROLLED AREAS AROUND URBANISABLE AREAS AS SHOWN ON THE MAP ARE APPROXIMATE AND WOULD BE GOVERNED BY THE PROPOSALS OF SUB-REGIONAL PLANS & THE STATE/UT MASTER PLANS/DEVELOPMENT PLANS.
 4. THE GREEN BUFFERS WILL BE 100 METRES ON EITHER SIDE OF EXPRESSWAYS/STYPASS, 50 METRES ON EITHER SIDE OF THE NATIONAL HIGHWAYS, 30 METRES ON EITHER SIDE OF THE STATE HIGHWAYS AND RAILWAY LINES.
 5. THE BOUNDARIES OF CONSERVATION ZONES AS FOREST COVER, BIRD & WILD LIFE SANCTUARIES, RIVER BED & FLOOD PLAINS ARE TENTATIVE AND SHALL BE IN ACCORDANCE WITH THE SUB-REGIONAL PLANS/MASTER DEVELOPMENT PLANS AND REGULATIONS OF GOVT THEREOF.
 6. ALIGNMENT OF EXPRESSWAYS, RRTS & ORBITAL RAIL CORRIDOR SHOWN ON THE PLAN ARE TENTATIVE.



File No. FC-7/4/2019-FC
Government of India
Ministry of Environment, Forest and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan,
Aliganj, Jor Bagh road,
New Delhi - 110 003.
Dated: 26th November, 2020

To

THE MEMBER SECRETARY,
NATIONAL CAPITAL REGION PLANNING BOARD,
1ST FLOOR, CORE-IV B, INDIA HABITAT CENTER,
LODHI ROAD, NEW DELHI - 110003

Sub: Original Application No. 147/2014 in between Legal Aid Committee, NGT Bar Association Vs. MoEF&CC & Others in the National Green Tribunal, Principal Bench Delhi - regarding.

MADAM/SIR,

I am directed to refer to the above subject and to inform that in pursuance to directions contained in the order dated 14.09.2020 passed by Hon'ble NGT in the above mentioned matter, National Remote Sensing Center, Hyderabad submitted a proposal for mapping of the NCZ areas in NCR (copy enclosed).

In this connection, it is further to inform that said proposal of NRSC was reviewed by the Ministry in a meeting chaired by the Secretary, EF&CC on 20.11.2020. Proposal of NRSC was reviewed in light of directions contained in the NGT order, scales proposed for mapping the area and its budgetary provisions. NRSC, on statistical and technical grounds, has proposed to use 1:50,000 scale for mapping/delineation of the areas to set up a comparison between the states of areas existing during 1999 and changes, if any, occurred post 1999 period i.e. up to 2019. It was deliberated that use of 1:50,000 scale may be appropriate for setting up comparisons between two points of time, however, it may not be usable for future planning and development for which scale of 1:10,000 is the most appropriate. Budgetary provision of Rs. 1.86 crores have been proposed by the NRSC to undertake the mapping of the NCZ area using 1:50,000 scale.

After detailed deliberations in the matter and also in view of budgetary constraints of the MoEF&CC, it has been desired that as the entire exercise of mapping would facilitate better planning and management of NCZ areas falling within the jurisdiction of the NCRPB, proposal of the NRSC may be further deliberated with the NCRPB to explore the possibility to seek their budgetary support.

In view of the above, I am directed to inform that in pursuance to the decision taken in the above meeting (through video conference), a meeting under the chairmanship

355578/2020/FC

of Addl. DGF (FC) has been convened in the MoEF&CC on **02nd December, 2020 at 12:30 PM** to further discuss the proposal of NRSC with regards to its budgetary support by NCRPB.

Therefore, it is requested to kindly make it convenient to attend the meeting as per schedule indicated above. Web link of the meeting will be shared shortly.

Encl: As Above

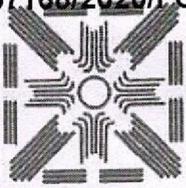
Yours faithfully,

Sd/-
(Charan Jeet Singh)
Scientist - D

Copy to:

1. Sr PPS to Secretary, MoEF&CC, New Delhi
2. Sr. PPS to DGF&SS, MoEF&CC
3. Sr. PPS to Addl. DGF(FC)
4. PPS to IGF(FC)
5. The Director, NIC, MoEF&CC, New Delhi for making necessary arrangements for video Conferencing.

357168/2020/FC



राष्ट्रीय राजधानी क्षेत्र योजना बोर्ड

NATIONAL CAPITAL REGION PLANNING BOARD

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लोधी रोड, नई दिल्ली-110003 / Lodhi Road, New Delhi-110003

आवासन और शहरी कार्य मंत्रालय / Ministry of Housing and Urban Affairs

दूरभाष / Phone : 011-24642284, 24642287 फ़ैक्स / Fax : 011-24642163

No.K-14011/69/2014-NCRPB

Date: 27.11.2020

To

Shri Charan Jeet Singh

Scientist -D

Ministry of Environment, Forests & Climate Change

Indira Paryavaran Bhawan,

Aliganj, Jorbagh Road,

New Delhi-110003

E-mail - c.jsingh1@gov.in

Sub.: Original Application No. 147/2014 in between Legal Aid Committee, NGT Bar Association Vs. MoEF&CC & Others in the National Green Tribunal, Principal Bench Delhi-regarding

Sir,

Please refer to your letter No. FC-7/4/2019-FC dated 26th November, 2020 regarding the meeting scheduled on 02nd December, 2020 to discuss the proposal of NRSC for mapping of NCZ at the scale of 1:50,000.

2. It is intimated that NCRPB had sought clarification on technical parameters regarding maps using satellite imageries pertaining to year 1999 and 2012 from NRSC on 16.09.2020. In response, Dr. K. Venugopala Rao, Scientist 'G', Group Director, Urban Studies & Geoinformatics Project Director, Geospatial AMRUT, NRSC has informed that regional land use maps generated at 1:50,000 scale are not useful for verification of extent or location or position of features on ground. For such purposes, mapping carried out using very high resolution satellite (Spatial resolution better than 0.5m) data compatible to cadastral maps need to be considered.

3. In view of above, MoEF&CC may consider the response of the NRSC while taking the decisions in the matter.

This issues with the approval of the Competent Authority.

Yours faithfully,

Nilima Majhi
27.11.2020

(Nilima Majhi)

Dy. Director (Technical)

359194/2020/FC

Government of India
Ministry of Environment, Forest and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan,
Aliganj, Jor Bagh Road,
New Delhi 110003

Dated: 3rd December, 2020

To
The Director General
Forest Survey of India, Kaula Garh Road,
Dehradun (Uttarakhand)

Sub: Original Application No. 147/2014 in between Legal Aid Committee, NGT Bar Association Vs. MoEF&CC & Others in the National Green Tribunal, Principal Bench Delhi - regarding.

Sir,

I am directed to refer to the above mentioned subject and to inform that in pursuance to the decision taken in the meeting held on 20.11.2020 under the chairmanship of Secretary, EF&CC, Ministry, vide letter dated 26.11.2020 further taken up the proposal of NRSC with the NCRPB.

NCRPB, vide their letter dated dated 27.11.2020 submitted their response mentioning that NCRPB had sought clarification on technical parameters regarding maps using satellite imageries pertaining to year 1999 and 2012 from NRSC on 16.09.2020. In response, Dr. K. Venugopala Rao, Scientist 'G', Group Director, Urban Studies & Geo informatics Project Director, Geospatial AMRUT, NRSC has informed that regional land use maps generated at 1:50,000 scale are not useful for verification of extent or location or position of features on ground. For such purposes, mapping carried out using very high resolution satellite (Spatial resolution better than 0.5m) data compatible to cadastral maps need to be considered (copies enclosed).

In view of above, it is requested to provide comments on the above said letter of NCRPB for taking the further decisions in the matter.

Yours faithfully,

Encl: As Above

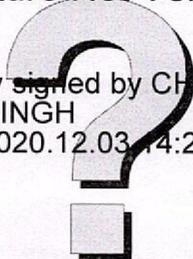
Sd/-
(Charan Jeet Singh)
Scientist 'D'

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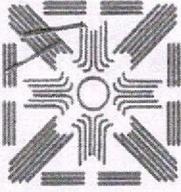
1. PPS to Secretary, MoEF&CC, Government of India.
2. PPS to DGF&SS, MoEF&CC, Government of India.
3. PPS to ADG (FC), MoEF&CC, Government of India.
4. Member Secretary, NCRPB, New Delhi.

Signature Not Verified

Digitally signed by CHARAN
JEET SINGH
Date: 2020.12.03 14:28:01 IST



373551/2020/FC



राष्ट्रीय राजधानी क्षेत्र योजना बोर्ड

NATIONAL CAPITAL REGION PLANNING BOARD

प्रथम तल, कोर-IV बी, / 1st Floor, Core-IV-B,

भारत पर्यावास केन्द्र, / India Habitat Centre,

लोधी रोड, नई दिल्ली-110003 / Lodhi Road, New Delhi-110003

आवासन और शहरी कार्य मंत्रालय / Ministry of Housing and Urban Affairs

दूरभाष / Phone : 011-24642284, 24642287 फ़ैक्स / Fax : 011-24642163

No.K-14011/69/2014-NCRPB

Date: 17.12.2020

To

Shri Charan Jeet Singh

Scientist -D

Ministry of Environment, Forests & Climate Change

Indira Paryavaran Bhawan,

Aliganj, Jorbagh Road,

New Delhi-110003

E-mail - c.jsingh1@gov.in

Sub.: Original Application No. 147/2014 in between Legal Aid Committee, NGT Bar Association Vs. MoEF&CC & Others in the National Green Tribunal, Principal Bench Delhi-regarding

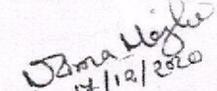
Sir,

Please refer to your letter No. FC-7/4/2019-FC dated 3rd December, 2020 regarding the budgetary support to the proposal of NRSC for mapping of NCZ areas in NCR at the scale of 1:50,000.

2. In this matter, I have been directed to inform that kindly refer our letter of even no. dated 27.11.2020 (copy enclosed) wherein comments on the proposal of NRSC have been already communicated. Accordingly NCRPB regrets for being unable to provide budgetary support for the said proposal for the reasons communicated in our said letter dated 27.11.2020.

This issues with the approval of the Competent Authority.

Yours faithfully,


14/12/2020
(Nilima Majhi)

Dy. Director (Technical)

Encl: As above.